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[Mr. Govind V. Deshmukh.]

that the present scale may be revised. I suppose this need not wait till the end of the war. About other matters I do not know what the difficulties of Government are but so far as increased.

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S.R.O. <u>72</u> == In-pursuance of Sub-Section (7 the Cantonments Act 1924 (2 of 1924) The Ce hereby notifies that a vacancy has accurred i the Cantonment Board Kanpur by reason of General Officer Commanding-in-Chief, Centra resignation of Lt. Col. J B Sharma.

F, No. 19/24/Kanpur/C/DE/99/ 178/ / D(Q&C)

S.R.O. <u>73</u> In pursuance of Sub-Section (the Cantonments Act 1924 (2 of 1924) the hereby notifies that Lt. Col. Jagdev Singh h a member of the Cagnbonment Board Kanpur by Kanpur in excercise of the powers conferred Sub-Section (3) of Section 13 of that Act) Sharma whose resignation has ben accepted.

F.No. 19/24/Kanpur/C/DE/99//78/ / D(Q&C)

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(D. R. MEHRA) Under Secretary to the Gov

